

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 16/79/16
CA NO.

CORAM:

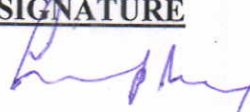
PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH.S.K.MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

NAME OF THE COMPANY: M/s. Haryana Milk foods Ltd.

SECTION OF THE COMPANIES ACT: 209(1) (d)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SANDEEP AGRAWAL	PCS	Company	

ORDER

List on 6th September 2016 about the maintainability of the petitions for
compounding given the provisions under the Companies Act, 2013.


(R. VARDHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)

26th August, 2016
A.K. Arora